

List of inter-State trading licensees
(As on 31.12.2012)

Sl. No.	Name of licensees	Category of licence	Remarks
1.	Tata Power Trading Company Ltd.	I	
2.	Adani Enterprises Ltd.	I	
3.	PTC India Limited	I	
4.	Reliance Energy Trading Ltd.	I	
5.	Vinergy International Private Limited	I	Vide order dated 7.2.2012 licence has been revoked for willful default in depositing the licence fee.
6.	NTPC Vidyut Vyapar Nigam Ltd.	I	
7.	National Energy Trading and Services Ltd.	I	
8.	MMTC Limited	II	Vide order dated 8 th June 2009, licence No. 8 dated 8.6.2009 has been surrendered.
9.	DLF Power Limited	III	Vide order dated 20.10.2010, licence No. 9, dated 2.11.2004 has been revoked.
10.	Jindal Steel & Power Limited	III	Vide order dated 12.2.008, licence No. 10 dated 2.11.2004 has been surrendered. Licence issued to Chattisgarh Energy Trading Company (S.N. 34) which is a group company.]
11.	Sarda Energy & Minerals Ltd.	III	Vide order dated 31.7.2009, licence No. 11 dated 3.11.2004 has been surrendered
12.	GMR Energy Limited	I	Vide order dated 26.10.2006 licence surrendered. Licence issued to GMR Energy Trading Ltd. (S.N. 37) which is a group company.
13.	Karam Chand Thapar & Bros. (Coal Sales) Limited	I	
14.	Subhash Kabini Power Corporation Ltd.	IV	
15.	Special Blasts Ltd.	IV	Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
16.	Maheshwary Ispat Limited	IV	Vide order dated 19.9.2011 licence has been revoked with effect from 1.4.2010.
17.	Instinct advertisement & Marketing Limited	IV	
18.	Essar Electric Power Development	III	

	Corporation Limited		
19.	Suryachakra Power Corporation Ltd.	IV	
20.	JSW Power Trading Company Limited	I	
21.	BGR Energy Systems Limited	I	Vide order dated 16.5.2011 licence has been cancelled with effect from 29.4.2011.
22.	Malaxmi Energy Trading Private Limited	III	Vide order dated 25.8.2009 licence has been surrendered
23.	Visa Power Limited	IV	
24.	Pune Power Development Private Limited	IV	
25.	Patni Projects Pvt. Limited	III	Vide order dated 8.4.2010, licence granted has been revoked.
26.	Ispat Energy Limited	IV	Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008.
27.	Greenko Energies Private Limited	IV	
28.	Vandana Global Limited	III	Vide order dated 10.5.2011, licence granted has been revoked from 31.3.2010.
29.	Vandana Vidhyut Limited	IV	
30.	Indrajit Power Technology Pvt. Ltd.	III	
31.	Adhunik Alloys & Power Ltd.	IV	
32.	Indiabulls Power Trading Limited	IV	
33.	Indiabulls Power generation Limited	III	Vide order dated 6.5.2010 licence has been revoked
34.	Jindal Power Trading Company Ltd.	IV	
35.	RPG Power Trading. Co. Ltd.	II	
36.	Basis Point Commodities Pvt. Ltd.	III	Vide order dated 12.8.2009 licence has been surrendered
37.	GMR Energy Trading Limited	I	
38.	Jain Energy Ltd.	III	Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
39.	Righill Electrics Limited	IV	Vide order dated 2.1.2012, licence granted has been cancelled with immediate effect.
40.	Shyam Indus Power Solutions Pvt. Ltd.	IV	
41.	Global Energy Private Limited	I	
42.	Knowledge Infrastructure Systems Pvt. Ltd.	I	
43.	Mittal Processors Private Limited	III	

44.	Godawari Power and Ispat Limited	IV	Vide order dated 23.1.2012 licence granted has been cancelled from the date of issue of the order.
45.	Shree Cement Limited	I	
46.	PCM Power Trading Corporation Ltd., Kolkata	III	
47.	Abellon Clean Energy Limited, Ahmadabad	IV	
48.	Jay Polychem (India) Limited, New Delhi	III	Vide order dated 23.8.2012, category has been downgraded from Category-I to Category-III
49.	Jaiprakash Associates Limited, Noida.	I	
50.	My Home Power Limited, Hyderabad	III	
51.	Customized Energy Solution India Private Limited, Pune	IV	
52.	BS TransComm Ltd., Hyderabad	III	
53.	Chromatic India Limited, Mumbai	III	Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
54.	Kandla Energy and Chemical Limited, Ahmadabad	III	Vide order dated 8.6.2012, licence granted has been revoked with effect from 1.5.2012.
55.	Marquis Energy Exchange Limited	III	Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
56.	DLF Energy Private Limited, Gurgaon	III	
57.	GEMAC Engineering Services Private Limited, Chennai	IV	
58.	SN Power Markets Pvt. Ltd., Noida	I	
59.	Manikaran Power Limited, Kolkata	IV	
60.	Greta Power Trading Limited	IV	
61.	Arunachal Pradesh Power Corporation Pvt. Ltd., Itanagar	III	